GOVERNMENT OF INDIA (MINISTRY OF TRIBAL AFFAIRS)

LOK SABHA

UNSTARRED QUESTION No. 5682

TO BE ANSWERED ON 02.04.2018

HOSTELS FOR GIRLS/BOYS

5682. SHRIMATI SUPRIYA SULE:

SHRI SATAV RAJEEV:

SHRI P.R. SUNDARAM:

DR. HEENA VIJAYKUMAR GAVIT:

DR. J. JAYAVARDHAN:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the number of hostels for the tribal students both for girls and boys in the country at present, State/UT-wise;
- (b) whether any Centrally Sponsored Scheme for the construction of hostels for Scheduled Tribe (ST) girls and boys is in operation in the country and if so, the details thereof;
- (c) the details of assistance provided thereunder and utilization reported by various States therefrom during each of the last three years and the current year, State/UT-wise;
- (d) whether the Government has received any proposals from the State Governments for construction of hostels and if so, the details of this such proposals received and the action taken by the Government on each of the said proposals; and
- (e) whether the Government is aware that even basic facilities are not available in several hostels for boys and girls for Scheduled Tribes (STs) in the country and if so, the reasons therefor and the corrective steps taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI JASWANTSINH BHABHOR)

- (a): The State/UT-wise details of the number of Hostels for the tribal students funded by the Ministry of Tribal Affairs is at **Annexure-1**.
- (b) to (e): Under the Scheme of Girls & Boys Hostels for STs, Central assistance is given to States / UTs / Universities for construction of new hostel buildings and / or extension of existing hostels. Under the scheme, State Governments are eligible for 100% central share for construction of all Girls' hostel and also for construction of Boys' hostel in naxal affected areas (identified by Ministry of Home Affairs from time to time). The funding pattern for the other Boys' Hostel to State Governments is on 50:50 basis. In case of UTs, the Central Government bears the entire cost of construction of both Boys' and Girls' hostels. The hostels may be for middle schools, secondary schools, college or university level education. However, as a part of rationalization of schemes of the Ministry, it has been decided to subsume the intervention of the schemes of 'Hostels for ST Girls and Boys' under the Schemes of 'Special Central Assistance to Tribal Sub-Scheme (SCA to TSS) and Grants under Article 275(1) of the Constitution from 2018-19 onwards. Under these schemes, receipt of proposal for construction of hostels is a continuous process. The proposal received from the State Government is appraised and approved by the Project Appraisal Committee (PAC) in the Ministry for funding depending upon the availability of funds under the relevant scheme(s).

Details of Funds released to State Governments / UT Administrations / Universities and utilization thereof under the Scheme of Hostels for ST Girls and Boys during the last three years and current year is at **Annexure-2.** No. of Hostels sanctioned during last three years under the SCA to TSS and Grants under Art. 275(1) of the Constitution is at **Annexure 3**.

Monitoring and maintenance of hostels is the responsibility of the concerned States/UTs. However, with a view to improve the facilities in the existing hostels, proposals received from State Governments are considered for funding under the schemes Special Central Assistance to Tribal Sub-Scheme (SCA to TSP), Grants under Article 275 (1) of the Constitution and Scheme for Particularly Vulnerable Tribal Groups (PVTG) for various interventions including construction of boundary walls, toilets and arrangement of drinking water etc. from time to time as per the demand of State Governments depending upon the availability of funds under the relevant schemes.

Annexure-1 referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 5682 for answer on 02.04.2018

The State/UT-wise details of the number of Hostel for the tribal students sanctioned by the Ministry of Tribal Affairs:

Sl. No.	Name of State / UTs	No. of Hostels sanctioned				
INU.		Boys	Girls	Total		
1	Andhra Pradesh	31	28	59		
2	Arunachal Pradesh	6	30	36		
3	Assam	2	7	09		
4	Chhattisgarh	22	73	95		
5	Gujarat	74	69	143		
6	Himachal Pradesh	3	9	12		
7	Jammu & Kashmir	1	1	02		
8	Jharkhand	52 29		81		
9	Karnataka	29	8	37		
10	Kerala	11	6	17		
11	Madhya Pradesh	135	148	283		
12	Maharashtra	23	3	26		
13	Manipur	43	16	59		
14	Meghalaya	6	6	12		
15	Mizoram	0	10	10		
16	Nagaland	6	27	33		
17	Odisha	20	349	369		
18	Rajasthan (Tribal Area Development Deptt.)	15	94	109		
10	Rajasthan (Social Justice & Empowerment Deptt.)	33	38	71		
19	Sikkim	0	3	3		
20	Tamil Nadu	4	4	08		
21	Tripura 19 34		53			
22	Uttarakhand 0		2	02		
23	West Bengal	6 2		08		
24	Uttar Pradesh	<u> </u>		3		
25	D. & N. Haveli	1	4	05		
Total		544	1001	1545		

Annexure-2 referred to in reply to part (b) to (e) of the Lok Sabha Unstarred Question No. 5682 for answer on 02.04.2018.

Details of Funds released to State Governments/UT Administrations/ Universities and utilization thereof under the Scheme of *Hostels for ST Girls and Boys* during the last four years and current year

(Rs. in lakh)

Sl.	Name of the State/	2014-15		2015-16		2016-17		2017-18
No	UT/University	Funds	Utilized	Funds	Utilized	Funds	Utilized	Fund
	·	Released		Released		Released		released
1	Arunachal Pradesh	0.00	0.00	400.00	400.00	0.00	0.00	0.00
2	Chhattisgarh	0.00	0.00	1221.74	1221.74	0.00	0.00	0.00
3	Himachal Pradesh	380.47	380.47	0.00	0.00	0.00	0.00	0.00
4	Kerala	1949.63	1949.63	0.00	0.00	0.00	0.00	0.00
5	Madhya Pradesh	1305.00	1305.00	0.00	0.00	0.00	0.00	0.00
6	Manipur	0.00	0.00	0.00	0.00	1283.65	1283.65	0.00
7	Mizoram	0.00	0.00	0.00	0.00	0.00	0.00	638.12
8	Nagaland	0.00	0.00	1798.45	1002.50	0.00	0.00	0.00
9	Rajasthan	0.00	0.00	3393.97	1427.65	595.35	595.35	0.00
10	Sikkim	460.29	0.00	0.00	0.00	0.00	0.00	0.00
11	Tripura	1797.62	843.86	0.00	0.00	0.00	0.00	0.00
12	Banaras Hindu	304.99	0.00	0.00	0.00	0.00	0.00	0.00
	University (BHU), Varanasi							
13	Mizoram University	195.01	195.01	59.73	0.00	0.00	0.00	0.00
14	National Law School of	0.00	0.00	61.94	0.00	0.00	0.00	0.00
	India University,							
	Banglore							
15	JLN Krishi Vishva	0.00	0.00	0.00	0.00	43.32	0.00	61.88
	Vidyala, Jabalpur							
16	Rajive Gandhi	0.00	0.00	0.00	0.00	77.68	0.00	0.00
	University, Doimukh,							
	Arunachal Pradesh.							
Total		6393.01	4673.97	6935.83	4051.89	2000.00	1879.00	700.00

Annexure-3 referred to in reply to part (b) to (e) of the Lok Sabha Unstarred Question No. 5682 for answer on 02.04.2018.

No. of Hostels sanctioned during under the SCA to TSS and Grants under Art. 275(1) of the Constitution during last three years and current year

S No.	State	2014-15		2015-16		2016-17		2017-18	
		No. of Hostels sanctioned	Fund Released (Rs. in lakh)						
1.	Arunachal Pradesh	4	800.00	10	250.00	13	2178.00	4	1102.26
2.	Assam	-	-	-	-	15	750.00		-
3.	Bihar	-	-	-	-	4	804.58	1	0.00*
4.	Chhattisgarh	13	2645.67	13	5144.00	6	410.00	-	-
5.	Jammu & Kashmir	-	0.00	17	1700.00	-	-	14	1200.00
6.	Jharkhand	25	2000.00	44	6142.00	-	-	11	4810.00
7.	Karnataka	-	-	-	-	27	1876.12	4	1400.00
8.	Kerala	1	250.00	3	500.00	-	-	-	-
9.	Madhya Pradesh	23	4000.00	-	0.00	-	-	-	-
10.	Maharashtra	7	1600.00	-	246.00	-	-	-	-
11.	Manipur	-	-	-	-	-	-	6	600.00
12.	Meghalaya	2	190.00	2	350.00	4	1000.00	-	-
13.	Mizoram	3	574.70	-	0.00	14	572.74	-	-
14.	Nagaland	5	300.00	10	250.00	6	835.66	8	675.38
15.	Rajasthan	19	3132.00	6	1500.00	3	1600	9	900.00
16.	Sikkim	3	261.25	-	0.00	-	-	-	-
17.	Telangana	2	126.00	-	0.00	-	-	-	-
18.	Uttar Pradesh	1	222.94	-	0.00	-	-	-	-
19.	Uttarakhand	1	75.00	1	200.00	-	-	-	-
20.	West Bengal	1	1607.50	10	1000.00	5	750.00	-	-
Total		110	17785.06	116	17282.00	97	10777.10	57	10687.64

^{*} Not release due to pending utilization certificate of previous years' releases.